

From,

**Rajiv Sharma, HJS,
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 469 /JR(S)/2014 Dated: Allahabad: December 10, 2014

Subject: Regarding nomination of Judicial Officers for 05 days “Managerial Effectiveness” Training Programme at IIM, Lucknow.

Sir,

With reference to your letter no. JTRI/Mang. Trg./14-2340 dated 02.12.2014, on the above subject, I am directed to inform you that Court has been pleased to approve the proposal and nominate the officers mentioned at List 'A', List 'B', List 'C', List 'D', List 'E' and List 'F' {excluding the name of Sri Budh Ram Bansal, Civil Judge, Junior Division, Nazibabad-Bijnor (Under suspension) at Sl. No. 21 in the list 'A'} for 05 days “Managerial Effectiveness” Training Programme scheduled from 15.12.2014 to 19.12.2014, 05.01.2015 to 09.01.2015, 12.01.2015 to 16.01.2015, 02.02.2015 to 06.02.2015 & 09.02.2015 to 13.02.2015 at IIM, Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully

Sd/-

Joint Registrar (Judicial) (Services)

No. 469 (i)/JR(S)/2014 dated: December 10, 2014

copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow with the request to kindly inform Sri Ashok Kumar Bhardwaj, Special Secretary & Addl. L.R. (Sansdiya Karya Vibhag, Sri Chandra Mauli Shukla, Special Secretary & Addl L.R. (Judicial/Legislative), Sri Piyush Chandra Srivastava, Special Secretary & Addl. L.R. (Judicial), Sri Ghan Shyam Pathak, Special Secretary & Addl. L.R. (Judicial), Sri Anil Kumar Ojha, Special Secretary & Addl. L.R. (Judicial), Sri Santosh Kumar Vishwakarma, Special Secretary & Addl. L.R. (Judicial/ Legislative), Sri Jai Prakash Singh-II, Special Secretary & Addl. L.R. (Judicial/ Legislative) and Sri Durg Narain Singh, Special Secretary & Addl. L.R. (Legislative) accordingly and direct them to report at IIM, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training.
2. All the District & Sessions Judges with the request to kindly inform the officer concerned accordingly and direct them to report at IIM, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training.
3. Sri Prashant Kumar Chakravarti, Judicial Member, Commercial Tax Tribunal, Allahabad, Sri Syed Waiz Mian, Judicial Member, Commercial Tax Tribunal, Aligarh, Sri Alok Saxena, Judicial Member, Commercial Tax Tribunal, Ghaziabad, Sri Abdul Qadir, Judicial Member, Commercial Tax Tribunal, Meerut and Sri Girjesh Kumar Pandey, Judicial Member, Commercial Tax Tribunal, Gorakhpur with the request to kindly report at IIM, Lucknow at 08:00 AM on the scheduled date of commencement of the training Programme.
4. Sri Ravindra Nath Dubey, General Manager (Law), UP State Industrial Development Corporation, Kanpur with the request to kindly report at IIM, Lucknow at 08:00 AM on the scheduled date of commencement of the training Programme.

5. Sri Shyam Shanker (Upadhyay), Legal Advisor to Governor, Governor's Secretariat, Lucknow with the request to kindly report at IIM, Lucknow at 08:00 AM on the scheduled date of commencement of the training Programme.
6. Sri Syed Aftab Husain Rizvi, Officer on Special Duty (Judicial), High Court of Judicature at Allahabad, Sri Ravi Nath, Officer on Special Duty (Judicial), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow and Sri Avnish Saxena, Joint Registrar (Judicial) (Listing), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow with the request to kindly report at IIM, Lucknow at 08:00 AM on the scheduled date of commencement of the training Programme.
7. Sri Harvir Singh, Registrar, Appellate Tribunal of Electricity, New Delhi with the request to kindly report at IIM, Lucknow at 08:00 AM on the scheduled date of commencement of the training Programme.
8. Sri Amerika Singh, Joint Secretary (Law), UP Public Service Commission, Allahabad with the request to kindly report at IIM, Lucknow at 08:00 AM on the scheduled date of commencement of the training Programme.
9. Sri Deepak Raj, Registrar, Railway Claims Tribunal, Principal Bench, New Delhi with the request to kindly report at IIM, Lucknow at 08:00 AM on the scheduled date of commencement of the training Programme.
10. Smt. Poonam, Law Officer (Women), UP Rajya Mahila Ayog, Lucknow with the request to kindly report at IIM, Lucknow at 08:00 AM on the scheduled date of commencement of the training Programme.
11. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-
Joint Registrar (Judicial) (Services)

Management Development Programme
on
Managerial Effectiveness for Judicial officers at IIM, Lucknow
(Under 13th Finance Commission Scheme)
Duration: 15.12.2014 to 19.12.2014

Sl. No	Batch	I.D.	Name of Officer	Level of Officer	Place of Posting
1.	2007	6537	Sri Rameshwar	Spl. Judge (U.P. Dacoity A.A.)	Etawah
2.	1985	5250	Sri Surya Kumar Singh	Addl. District Judge	Mirzapur
3.	1985	5251	Sri Nag Narain Rai	Addl. District Judge	Lakhimpur Kheri
4.	1985	5252	Sri Vinod Kumar Srivastava-IV	Judge, Spl Court, CBI Court-6	Lucknow
5.	2007	6548	Sri Padam Narain Mishra	Addl. District Judge	Pratapgarh
6.	1985	5253	Sri Sanjay	Spl. Judge (UP Dacoity AA)	Agra
7.	1985	5254	Sri Ajay Tyagi	Addl. District Judge	Moradabad
8.	2007	6549	Sri Lakshmi Kant Shukla	Spl. J (SC/ST Pev of Atroci Act)	Hardoi
9.	1985	5257	Sri Prashant Kumar Chakravarti	Judicial Member Commercial Tax Tribunal	Allahabad
10.	1985	5259	Sri Sudeep Kumar Banerjee	Principal Judge, Family Court	Agra
11.	1985	5260	Sri Syed Waiz Mian	Judicial Member Commercial Tax Tribunal	Aligarh
12.	2007	6550	Sri Jai Prakash Tiwari	Addl. District Judge	Basti
13.	1985	5261	Sri Harish Kumar-I	Addl. District Judge	Bareilly
14.	1985	5262	Sri Vijay Kumar Agrawal	Spl. Judge (E.C. Act)	Moradabad
15.	1985	5263	Sri Ashok Kumar Mishra	Spl. Judge (E.C. Act)	Agra
16.	2007	6551	Sri Jai Prakash Yadav	Spl. J. (SC/ST, Pev.of Atroci Act)	Basti
17.	1985	5264	Sri Akhilesh Kumar Tiwari	Addl. District Judge	Rai Bareli
18.	1985	5265	Sri Satya Prakash Naik	Addl. District Judge	Barabanki
19.	2003	6195	Smt. Sonica Choudhary	Addl. Civil Judge (SD)/ACJM	Allahabad
20.	2003	6198	Ms. Neetu Pathak	Chief Judicial Magistrate	Saharanpur
21.	1990	5802	Sri Budh Ram Bansal	Suspended w.e.f.08.07.2002	
22.	2003	1528	Smt. Deepali Singh	Civil Judge (J.D.)	Varanasi
23.	2006	1868	Sri Satyendra Singh Verma	Judicial Magistrate	Agra
24.	2006	1833	Sri Manoj Kumar Shasan	Addl. Civil Judge (J.D.)	Allahabad
25.	2012	1922	Sri Mritunjay Srivastava	Addl. Civil Judge (J.D.)	Lakhimpur Kheri
26.	2012	1923	Sri Hrishikesh Pandey	Civil Judge (J.D.)	Siddharth Nagar
27.	2012	1924	Sri Sharib Ali	Addl. Civil Judge (J.D.)	Mainpuri
28.	2012	1925	Sri Kamalkant Gupta	Addl. Civil Judge (J.D.)	Farrukhabad
29.	2012	1926	Sri Surya Kant Dhar Dubey	Judicial Magistrate	Siddharth Nagar
30.	2012	1927	Sri Ankur Garg	Addl. Civil Judge (J.D.)	Shahjahanpur

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Duration: 15.12.2014 to 19.12.2014

Sl. No	Batch	I.D.	Name of Officer	Level of Officer	Place of Posting
1.	2007	6536	Sri Chawan Prakash	Addl. District Judge	Saharanpur
2.	2007	6542	Sri Ravindra Nath Dubey	General Manager (Law) U.P. State Industrial Dev. Corpo.	Kanpur
3.	1985	5234	Sri Om Prakash Tripathi	Addl. District Judge	Saharanpur
4.	2007	6543	Sri Prashant Mishra	Addl. District Judge	SantKabirN at Khalilabad
5.	1985	5236	Sri Babu Lal Kesharwani	Addl. District Judge	Lucknow
6.	1985	5237	Sri Ram Krishna Shukla	Spl. J. (SC/ST, Pev.of Atroci Act)	Agra
7.	1985	5238	Sri Umesh Chandra Sharma	Addl. District Judge	Meerut
8.	2007	6544	Sri Tarun Saxena	Addl. District Judge	Kannauj
9.	1985	5240	Sri Syed Aftab Husain Rizvi	O.SD (Judicial) High Court	Allahabad
10.	1985	5241	Sri Sohan Lal Srivastava	Addl. District Judge	Rai Bareli
11.	1985	5242	Sri Shyam Shanker (Upadhyay)	Legal Advisor to Governor Governor's Secretariat	Lucknow
12.	2007	6545	Sri Bhanu Deo Sharma	Addl. District Judge	Shahjahanpur
13.	1985	5244	Sri Samsher Chandra Tripathi	Addl. District Judge	Ghaziabad
14.	1985	5245	Sri Faridul Haque	Spl. J. (SC/ST, Pev.of Atroci Act)	Faizabad
15.	1985	5246	Sri Sudhir Kumar-II	Addl. District Judge	Hamirpur
16.	1985	5247	Sri Arvind Kumar Singh-I	Principal Judge, Family Court	Kanpur Nagar
17.	1985	5248	Sri Mohd. Husain	Addl. District Judge	Faizabad
18.	1985	5249	Sri Lal Bahadur-II	Spl. Judge (E.C. Act)	Mathura
19.	2003	6285	Sri Shahnawaz Taukir Khan Tanveer	Addl. Civil Judge (SD)/ACJM	Gorakhpur
20.	2003	6289	Sri Mahesh Nand Jha	Civil Judge (SD)	Bijnor
21.	2012	1928	Sri Pradeep Kumar Shukla	Addl. Civil Judge (J.D.)	Barabanki
22.	2012	1929	Sri Swapna Anand	Addl. Civil Judge (J.D.)	Pratapgarh
23.	2012	1930	Ms. Alka Pandey	Judicial Magistrate	Gorakhpur
24.	2012	1931	Sri Suraj Mishra	Addl. Civil Judge (J.D.)	Ghazipur
25.	2012	1932	Sri Dharam Veer Singh	Addl. Civil Judge (J.D.)	Rai Bareli
26.	2012	1934	Sri Neeraj Kushwaha	Civil Judge (J.D.)	Jalaun at Orai
27.	2012	1936	Smt. Sudha Singh	Judicial Magistrate	Chitrakoot
28.	2012	1937	Ms. Kavita Agrawal	Addl. Civil Judge (J.D.)	Deoria
29.	2012	1940	Smt. Sapna Tripathi	Addl. Civil Judge (J.D.)	Fatehpur
30.	2012	1949	Smt. Pragya Singh	Judicial Magistrate	Shahjahanpur

**Management Development Programme
on
Managerial Effectiveness for Judicial officers at IIM, Lucknow
(Under 13th Finance Commission Scheme)
Duration: 05.01.2015 to 09.01.2015**

Sl. No	Batch	I.D.	Name of Officer	Level of Officer	Place of Posting
1.	1984	5206	Sri Narendra Deo Mishra	Spl. J. (SC/ST, Pev.of Atroci Act)	Fatehpur
2.	1984	5208	Sri Subedar Yadav	Spl. J. (SC/ST, Pev.of Atroci Act)	Bahraich
3.	1984	5209	Sri Nisamuddin	Addl. District Judge	Moradabad
4.	1984	5210	Sri Suresh Singh Yadav	Addl. District Judge	Firozabad
5.	1984	5211	Sri Ashok Kumar Bhardwaj	Spl. Sec. & Addl. LR (Sansdiya Karya V) Govt of UP	Lucknow
6.	1984	5214	Sri Kamla Singh Yadav	Addl. District Judge	Hardoi
7.	1984	5215	Sri Jai Pal Singh-III	Principal Judge, Family Court	Etawah
8.	2007	6538	Sri Dinesh Chand	Spl. Judge (E.C. Act)	Muzaffar Nagar
9.	1984	5218	Sri Brajendra Singh-III	Spl. Judge (E.C. Act)	Etawah
10.	1984	5219	Sri Jang Bahadur Singh-III	Addl. District Judge	Sitapur
11.	2007	6539	Sri Divesh Chandra Samant	Addl. District Judge	Faizabad
12.	1984	5222	Sri Vinod Kumar-II	Addl. District Judge	Hathras
13.	1984	5223	Sri Mahendra Singh-II	Addl. District Judge	Auraiya
14.	2007	6540	Sri Saket Bihari 'Deepak'	Addl. District Judge	Mirzapur
15.	1984	5226	Sri Bikanoo Ram	Addl. District Judge	Etawah
16.	2007	6541	Sri Vinai Kumar Dwivedi	Addl. District Judge	Varanasi
17.	1984	5231	Sri Ram Adhar Ram	Addl. District Judge	Etah
18.	2007	6546	Sri Sudhir Kumar-V	Addl. District Judge	Bulandshahar
19.	2007	6547	Sri Rajeev Bharti	Addl. District Judge	Deoria
20.	2003	6295	Sri Pramod Kumar Gangwar	Addl. C.J.M.	Firozabad
21.	2003	6316	Smt. Neha Anand	Addl. C.J.M.	Bhadohi at Gyanpur
22.	2003	6332	Smt. Kanchan	Addl. Civil Judge (SD)/ACJM	Shahjahanpur
23.	2006	1851	Sri Rahul Singh-II	Addl. Civil Judge (J.D.)	Firozabad
24.	2006	1866	Smt. Sarvottama Nagesh Sharma	Addl. Civil Judge (J.D.)	Ghaziabad
25.	2012	1941	Sri Shobhit Sourav	Civil Judge (J.D.)	Shravasti at Bhinga
26.	2012	1942	Sushri Kavita Singh	Addl. Civil Judge (J.D.)	Gonda
27.	2012	1943	Sri Rajendra Kumar Singh	Addl. Civil Judge (J.D.)	Azamgarh
28.	2012	1944	Sri Sanjiv Kumar Tripathi	Addl. Civil Judge (J.D.)	Azamgarh
29.	2012	1945	Smt. Pooja Gupta	Addl. Civil Judge (J.D.)	Gorakhpur
30.	2012	1946	Sri Ashish Kumar Rai	Addl. Civil Judge (J.D.)	Deoria

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Duration: 12.01.2015 to 16.01.2015**

Sl. No	Batch	I.D.	Name of Officer	Level of Officer	Place of Posting
1.	1984	5190	Sri Jai Krishna Tewari	Addl. District Judge	Meerut
2.	1984	5191	Sri Mukesh Prakash	Addl. District Judge	Anoopshahar-Bulandshahar
3.	2007	6531	Sri Ravi Nath	O.SD (Judicial) High Court	Lucknow
4.	1984	5192	Sri Lokendra Kumar Rathi	Addl. District Judge	Azamgarh
5.	1984	5193	Sri Alok Saxena	Judicial Member Commercial Tax Tribunal	Ghaziabad
6.	1984	5194	Sri Rajendra Kumar-III	Addl. District Judge	Mathura
7.	2007	6532	Sri Harvir Singh	Registrar Appl. Tribunal of Electricity	New Delhi
8.	1984	5196	Sri Amerika Singh	Jt. Secretary (Law) U.P Public Service Comm.	Allahabad
9.	1984	5197	Smt. Sadhana Rani (Thakur)	Spl. J (SC/ST, Pev of Atroci Act)	Deoria
10.	2007	6533	Sri Zafeer Ahmad	Addl. District Judge	Lakhimpur Kheri
11.	1984	5198	Sri Chandra Mauli Shukla	Spl. Sec. & Addl. L. R. (Judicial/Legis) Govt. of U.P.	Lucknow
12.	1984	5199	Sri Rajendra Chand	Addl. District Judge	Kanpur Nagar
13.	2007	6534	Sri Babbu Sarang	Addl. District Judge	Bijnor
14.	1984	5203	Sri Hari Har Prasad Yadav	Addl. District Judge	Budaun
15.	1984	5204	Sri Damodar Singh	Principal Judge, Family Court	Jaunpur
16.	1984	5205	Sri Abdul Qadir	Judicial Member Commercial Tax Tribunal	Meerut
17.	2007	6535	Sri Ajay Kumar-II	Addl. District Judge	Mau
18.	2003	6345	Km. Archana Gupta	Addl. Civil Judge (SD)/ACJM	Meerut
19.	2003	6508	Sri Krishna Kumar-VI	Civil Judge (SD)	Chitrakoot
20.	2003	6509	Sri Ranjeet Kumar	Addl. C.J.M.	Ghazipur
21.	2012	1948	Smt. Babita Pathak	Judicial Magistrate	Balrampur
22.	2012	1950	Smt. Minakshi Sinha	Addl. Civil Judge (J.D.)	Pratapgarh
23.	2012	1953	Sri Mayank Tripathi	Addl. Civil Judge (J.D.)	Basti
24.	2012	1954	Sri Navneet Singh	Addl. Civil Judge (J.D.)	Rai Bareli
25.	2012	1955	Sri Himanshu Misra	Addl. Civil Judge (J.D.)	Basti
26.	2012	1960	Sri Amar Pratap Chaudhari	Addl. Civil Judge (J.D.)	Basti
27.	2012	1961	Smt. Toolika Bandhu	Addl. Civil Judge (J.D.)	Shahjahanpur
28.	2012	1962	Ms. Shambhavi Yadav	Addl. Civil Judge (J.D.)	Pratapgarh
29.	2012	1964	Smt. Shraddha Bhartiya	Addl. Civil Judge (J.D.)	Faizabad
30.	2012	1965	Sri Manish Kumar	Addl. Civil Judge (J.D.)	Ghazipur

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 Duration: 02.02.2015 to 06.02.2015

Sl. No	Batch	I.D.	Name of Officer	Level of Officer	Place of Posting
1.	2000	1518	Sri A. K. Ganesh	Principal Judge, Family Court	Kushi Nagar at Padrauna
2.	1984	5168	Sri Raghvendra Prasad Pandey	Addl. District Judge	Sitapur
3.	1984	5171	Sri Syed Sarwat Mahmood	Addl. District Judge	Mainpuri
4.	2007	6527	Sri Avnish Saxena	Jt. Registrar (Jud.) (Listing) High Court	Lucknow
5.	1984	5177	Sri Anil Kumar Gupta	Addl. District Judge	Mathura
6.	1984	5178	Sri Piyush Chandra Srivastava	Spl. Secy. & Addl. L.R. (Judicial) Govt. of U.P.	Lucknow
7.	1984	5179	Sri Deepak Raj	Registrar, Railway Claims Tribunal, Prin. Bench	New Delhi
8.	2007	6528	Sri Ashok Kumar Singh-VII	Addl. District Judge	Azamgarh
9.	1984	5180	Sri Shashi Mauli Tiwari	A.D.J./Spl.Judge (Ayodhya Prakaran)	Lucknow
10.	1984	5181	Sri Ghan Shyam Pathak	Spl. Secy. & Addl. L.R. (Judicial) Govt. of U.P.	Lucknow
11.	1984	5182	Sri Niraj Kumar Sangal	Principal Judge, Family Court	Maharajganj
12.	2007	6529	Sri Anil Kumar Jha	Spl. Judge (E.C. Act)	Ghaziabad
13.	1984	5183	Sri Anil Kumar Ojha	Spl. Secy. & Addl. L.R. (Judicial) Govt. of U.P.	Lucknow
14.	1984	5185	Sri Upendra Kumar	Principal Judge, Family Court	Bulandshahar
15.	1984	5188	Sri Girjesh Kumar Pandey	Judicial Member Commercial Tax Tribunal	Gorakhpur
16.	2007	6530	Sri Madan Pal Singh	Spl. Judge (E.C. Act) Meerut	Meerut
17.	1984	5189	Sri Santosh Kumar Vishwakarma	Spl. Sec. & Addl. L.R. (Judl./Legis) Govt. of U.P.	Lucknow
18.	2003	6105	Smt. Kiran Bala	Addl. C.J.M.	Allahabad
19.	2003	6267	Ms. Shaila	Addl. Civil Judge (SD)/ACJM	Lucknow
20.	2003	6280	Smt. Chhaya Nain	Addl. Civil Judge (SD)/ACJM	Moradabad
21.	2006	1543	Ms. Rashmi Singh	Civil Judge (J.D.)	Lucknow
22.	2006	1547	Ms. Poonam	Law Officer (Women) UP Rajya Mahila Ayog	Lucknow
23.	2006	1556	Sri Alok Dubey	Civil Judge (J.D.)	Haidergarh-Barabanki
24.	2006	1601	Smt. Ekta Singh	Addl. Civil Judge (J.D.)	Fatehpur
25.	2006	1746	Smt. Swati	Addl. Civil Judge (J.D.)	Allahabad
26.	2006	1763	Smt. Neelu Mainwal	Addl. Civil Judge (J.D.)	Lucknow
27.	2006	1772	Ms. Sushil Kumari	Addl. Civil Judge (J.D.)	Allahabad
28.	2006	1858	Sri Mradanshu Kumar	Addl. Civil Judge (J.D.)	Gonda
29.	2006	1863	Sri Jagannath	Addl. Civil Judge (J.D.)	Mohammadabad-Ghazipur
30.	2006	1865	Sri Harish Kumar-II	Addl. Civil Judge (J.D.)	Sitapur

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Duration: 09.02.2015 to 13.02.2015**

Sl. No	Batch	I.D.	Name of Officer	Level of Officer	Place of Posting
1.	1987	5448	Sri Gyan Prakash Tewari-I	Addl. District Judge	Saharanpur
2.	1987	5449	Sri Jai Prakash Singh-II	Spl. Sec. & Addl. L.R. (Judicial/Legis) Govt of UP	Lucknow
3.	1987	5471	Sgt. Ram Murti Yadav	Addl. District Judge	Agra
4.	1988	5602	Sri Sudhir Kumar-III	Spl. Judge (E.C. Act)	Mainpuri
5.	1988	5603	Sri Chandra Pal Singh	Spl. Judge (E.C. Act)	Budaun
6.	2009	1894	Sri Inder Preet Singh Josh	Addl. District Judge	Aligarh
7.	1997	5863	Sri Durg Narain Singh	Spl. Secy. & Addl. L.R. (Legislative) Govt. of U.P.	Lucknow
8.	1990	5728	Smt. Reeta Kaushik	Addl. District Judge	Budaun
9.	1990	5735	Sri Bhoo Dev Gautam	Addl. District Judge	Budaun
10.	2012	2027	Sri Rajeev Kumar	Addl. District Judge	Ambedkar Nagar
11.	1990	5800	Sri Jagdish Kumar	Addl. District Judge	Bulandshahar
12.	2012	2028	Sri Sunil Kumar	Spl. J. (SC/ST Pev. of Atroci Act)	Balrampur
13.	2012	2029	Sri Lokesh Rai	Spl. Judge (U.P. Dacoity.AA)	Lalitpur
14.	2012	2030	Sri Sanjay Hari Shukla	Addl. District Judge	Mahoba
15.	2012	2031	Sri Krishan Yadav	Addl. District Judge	Chandauli
16.	2012	2032	Sri Devendra Singh	Addl. District Judge	Maharajganj
17.	2012	2033	Ms. Yogeeta Chandra	Addl. District Judge	Lakhimpur Kheri
18.	1997	5843	Smt. Rajani Singh	Spl. J. (SC/ST, Pev.of Atroci Act)	Baghpat
19.	2012	1966	Sri Achal Pratap Singh	Civil Judge (J.D.)	Mohammadabad Gohana at Mau
20.	2012	1967	Ms. Priti Chaudhary	Addl. Civil Judge (J.D.)	Auraiya
21.	2012	1968	Sri Saurabh Kumar Verma	Judicial Magistrate	Ballia
22.	2012	1969	Sri Ashutosh	Civil Judge (J.D.)	Sant Kabir Nagar
23.	2012	1970	Sri Om Pal Singh	Addl. Civil Judge (J.D.)	Hathras
24.	2012	1972	Smt. Manju Kumari	Civil Judge (J.D.)	Sahaganj at Jaunpur
25.	2012	1973	Sri Hirdesh Kumar	Judicial Magistrate	Jalaun at Orai
26.	2012	1974	Ms. Durgesh Nandini	Addl. Civil Judge (J.D.)	Lucknow
27.	2012	1975	Sri Milind Kumar Singh	Addl. Civil Judge (J.D.)	Ghazipur
28.	2012	1976	Sri Vibhanshu Sudheer	Addl. Civil Judge (J.D.)	Sultanpur
29.	2012	1977	Sri Pramod Singh Yadav	Addl. Civil Judge (J.D.)	Deoria
30.	2012	1985	Ms. Vineeta Singh	Addl. Civil Judge (J.D.)	Mau